

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

MS. MADHU SINHA
HON'BLE MEMBER (T)

Item 58
TCP 84/2009
SHRI H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **27.01.2023**

NAME OF THE PARTIES: **Dushyat Patel & Anr**
 V/s
 Aakash Lavlesh Leisure Pvt. Ltd.

Appearance (via video-conference):

For the Petitioner : Rahul Chitnis, Advocate with Mr. Mahendra
 Bhuta, PCS i/b Mr. Dharmesh Zhaveri

For the Respondent : Adv. Ashish Jain i/b Ashok Dhanuka

Under Section 397-398 COMPANIES Act 1956

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
Board on **16.03.2023**

Sd/-
MS. MADHU SINHA
Member (Technical)
Krushna

Sd/-
SHRI H.V. SUBBA RAO
Member (Judicial)